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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 13222/2025, CM APPL. 54175/2025 & CM APPL. 54176/2025

SACHIN YADAV AND OTHERSPetitioners

Through: Mr. Alakh Alok Srivastava and

Mr. Rishabh Bafna, Advs.

versus

UNION OF INDIA AND OTHERSRespondents

Through: Mr. Syed Abdul Haseeb, CGSC with Mr. Tanveer Zaki and Mr. Tabish Zia,

Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 01.09.2025

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C. HARI SHANKAR, J.

- 1. Mr. Alakh Alok Srivastava, learned Counsel for the petitioners seeks leave to withdraw this writ petition as he submits that he would file a fresh petition with better particulars.
- **2.** Accordingly, this writ petition is disposed of as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

SEPTEMBER 1, 2025/gunn

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